

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2759
ANSWERED ON:29.03.2012
APPOINTMENT ON COMPASSIONATE GROUNDS
Shantha J.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a large number of applications are pending for appointment on compassionate grounds in the Railways;
- (b) if so, the details thereof;
- (c) the norms adopted by the Railways for appointment on compassionate grounds; and
- (d) the steps taken by Railways to process these applications in a time-bound manner?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a) & (b): The information is being collected and will be laid on the Table of the House.
- (c) & (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (c) TO (d) OF UNSTARRED QUESTION NO. 2759 BY SHRIMATI J. SHANTHA TO BE ANSWERED IN LOK SABHA ON 29.03.2012 REGARDING APPOINTMENT ON COMPASSIONATE GROUNDS.

(c) to (d): Each and every case of compassionate appointment is dealt with and disposed expeditiously to save the family of the ex-employee from any hardship. With a view to expedite appointment on compassionate ground the following steps have been taken:

- (i) Welfare Inspectors are deputed to contact the family members and to conduct enquiry into the details as soon as the applications are made.
- (ii) Constant monitoring is done by Divisional Personnel Officers/Senior Divisional Personnel Officers at the Divisional level and by Chief Personnel Officers at the Head Quarter level and also by the Heads of Personnel Branch in other units.
- (iii) Selections for determining the suitability of the applicants are conducted regularly.
- (iv) Compassionate appointment Adalats are also held periodically to settle the grievances regarding appointment on compassionate grounds.
- (v) The position regarding compassionate appointment is also reviewed by the Railway Board regularly.